

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CA(CAA)/4/ KOB/2024
SECTION	SEC. 230 TO 232 C/ACT
NAME OF PARTIES	CHITHIRA PRINTPACK SOLUTIONS INDIA PRIVATE LIMITED AND AL - FAS LAMINATIONS PRIVATE LIMITED.
PETITIONERS ADVOCATE/ PROFESSIONAL	JKM ASSOCIATES
RESPONDENTS ADVOCATE/ PROFESSIONAL	

22nd JULY 2024

ORDER

CA(CAA)/4/ KOB/2024

This is an Application filed under Section 230 to 232 of the Companies Act, 2013 in the matter of scheme of Amalgamation of Applicant Companies.

Learned Counsel, Mr. Nebil Nizar appears physically on behalf of the Applicant companies.

Matter heard for a considerable time and **reserved for orders.**

Counsel for the applicant is directed to file a synopsis format in this matter within a week's time.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**